

(b) to (d) Do not arise.

ILO report on children working as domestic help

†1514. SHRI BALAVANT ALIAS BAL APTE:
SHRI SHREEGOPAL VYAS:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether International Labour Organisation (ILO) has released any report on the world-wide problem of children working as domestic help;
- (b) if so, the salient features of that report;
- (c) whether the number of children employed as domestic help is increasing continuously in the country;
- (d) if so, the details thereof and the steps taken to check this tendency; and
- (e) the measures proposed to be taken regarding recognition and regulation of domestic helps in the country?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) ILO has released two reports viz. 'Decent Work for Domestic Workers (2010)' and 'Moving Towards Decent Work for Domestic Workers' that focus on children as domestic help/child labour. The Reports highlight problems of domestic workers, child labour, forced labour, conditions of work, wages, remunerations, migration of workers and need for providing social protection, occupational safety and health, regulating domestic work, setting standard for promotion of decent work and enforcement of labour laws.

(c) and (d) As per Census, 2001, the number of children employed as domestic help is 1,85,505. However, the employment of children as domestic help has been banned as per the Child Labour (Prohibition and Regulation) Act since October, 2006.

(e) The Government has enacted the Unorganised Workers' Social Security Act, 2008 for the social security and welfare of unorganised workers which includes domestic workers. The Government has also set up a Task Force to evolve a policy framework for domestic workers in the context of regulatory mechanism and providing social security.

Increasing unemployment

1515. SHRI SANJAY RAUT:
SHRI GOVINDRAO ADIK:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that the unemployment growth rate is increasing since last three years despite MGNREGS;
- (b) if so, the reasons therefor;

†Original notice of the question was received in Hindi.